

श्री सागरजी
2/11/20
13/1/20

Declaration of Assets and Liabilities

Year-2025-2026

I, SAURAV KUMAR, son/daughter/wife, MANOJ SINGH...
aged 28 Years, belonging to BIHAR BIDHAN SABHA and presently
working as OFFICE ATTENDANT given herein below the details of
the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	3000/-	NIL	SARITA DEVI	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TWO/WHEETER HONDA SP SHINE BROIFJ 8411	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD - 50GM SILVER - 500GM	NIL	GOLD - 100GM SILVER - 500GM	NIL	NIL
(vii)	Other assets, such as values of claims / interests	TV - MOBILE	NIL	TV - MOBILE REFIGERATION	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Saurav Kumar

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13/2/20

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	PATERNAL PROPERTY	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	PATERNAL PROPERTY	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Bansraj Kumar